NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/575/ (IB)/2017

NAME OF THE PETITIONER(S) : CHENNAI FERROUS INDUSTRIES LTD

NAME OF THE RESPONDENT(S) : SURYA BALAJI STEELS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

IRP present and filed his report. He prayed time for making submissions. Time extended at request. Put up on 28.11.2017 at 10.30 A.M.

- Col-

K Anantha Padmanabha Swamy Member (Judicial)

bc